

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5204
ANSWERED ON:10.12.2010
MEDICAL ALLOWANCE TO PENSIONERS
Purkayastha Shri Kabindra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Government pensioners are not covered by the Central Government Health Scheme (CGHS);
- (b) if so, the reasons therefor;
- (c) whether the pensioners who are not covered by CGHS get Rs. 100/- to Rs. 150/- only as Medical Allowance;
- (d) whether the Government proposes to enhance this amount;
- (e) if so, the details thereof and the time by which it is likely to be enhanced; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (f) CGHS facilities to Central Government pensioners are available in 25 Cities in the Country. The monthly (Fixed Medical Allowance was enhanced from Rs. 100/ (Rupees One Hundred) to Rs. 300/- (Rupees Three Hudnred) w.e.f. 01.09.2008 by the Department of Pension & Pensioners' Welfare. Pensioners who reside in Non-CGHS covered cities are entitled for Fixed Medical Allowance of Rs. 300/- per month. In addition, these pensioners can get a pensioner CGHS Card from a CGHS covered city nearest to their residence for treatment in an empanelled hospital.